# GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

# RAJYA SABHA UNSTARRED QUESTION NO- 697

ANSWERED ON - 08.02.2019

## SETTING UP FOOD PROCESSING UNITS FOR JACKFRUIT AND BANANA

#### 697. SHRI V. MURALEEDHARAN:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has received any proposals for setting up food processing units for jackfruitand banana from Kerala, Tamil Nadu and Karnataka; and
- (b) whether Government plans to use the potential of these fruits for food processing industries?

#### **ANSWER**

# THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

- (a): Ministry of Food Processing Industries (MoFPI) has received and approved one proposal namely of M/s Jaycee Organics LLP located at Survey No. 119/4C, Udayampuli Village, Alangulam TK, Tirunelveli District for setting up of fruit & vegetable processing unit including jackfruit and banana from the State of Tamil Nadu. However, no proposal for jackfruit or banana processing has been received from the States of Kerala and Karnataka.
- (b) Ministry of Food Processing Industries (MoFPI) i s implementing a Scheme for Creation/Expansion of Food Processing & Preservation Capacities (CEFPPC) under the Pradhan Mantri Kisan Sampada Yojana (PMKSY) for setting up/expansion of food processing industries including fruits and vegetables processing units in the country. Under the scheme, grants-in-aid @ 35% of the eligible project cost is provided in General Areas and 50% of the eligible project cost in North Eastern States including Sikkim and Difficult areas including Himalayan States (Himachal Pradesh, J&K & Uttarakhand), notified ITDP areas and Islands subject to a maximum of Rs.5.00 crore.

The food processing units, including fruits and vegetables processing units, can be set up in Mega Food Parks (MFPs), Agro Processing Clusters (APC) and Designated Food Parks (DFPs) notified by the Ministry from time to time. However, in States / UTs without any MFP, APC or DFP, the food processing units may be setup anywhere in the State / UT.

Further, the units having majority stake of SC / ST promoter(s) and with an eligible project cost of more than Rs. 5 (five) crore can be set up at any location in the country.

MoFPI has invited online proposals under the scheme for setting up of Food Processing Units including for these fruits in the country. The closing date for submission of online proposals is 31.03.2019. The interested entrepreneurs may submit their proposal on line.

However, the details of food processing units including for fruits & vegetables approved in the States of Kerala, Tamil Nadu and Karnataka is at **Annexure**.

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ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 697 FOR ANSWERED ON  $08^{\rm TH}$  FEBRUARY,2019 REGARDING SETTING UP FOOD PROCESSING UNITS FOR JACKFRUIT AND BANANA

Details of food processing units including fruits & vegetables processing units approved in the States of Kerala, Tamil Nadu and Karnataka under the Scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of Pradhan Mantri Kisan Sampada Yojana (PMKSY)

#### 1. Kerala:

(Rs. in Crore)

Sl. No.	Name of the applicant	Location of the project / District	Sector	Date of Approval	Total Project	Approved grants-in-	Released grants-in-
110.	аррисанс	project / District		Approvai	Cost	aid	aid
1.	M/s Protech Organo Foods Pvt Ltd	KSIDC Mega Food Park, Pallippuram Vill. Cherthala	Fish & Marine Processing	19.02.2018	20.35	4.91	0
2.	M/s Cacobean Chocolate Factory Pvt Ltd	KINFRA Small Industrial Park, Village Muzhavanoor, Taluk Kunnathunadu	Consumer Products	26.09.2018	14.86	4.28	0
3.	M/s Anthocyanin Naturals India Pvt Ltd	KINFRA Mega Food Park, Village Elappully,	Consumer Products (Oleoresin & Essential Oils)	09.01.2019	18.77	3.63	0
4.	M/s Maak Natural Extractors Pvt. Ltd	KINFRA Mega Food Park, Village Elappully	Consumer Products (Oleoresin & Essential Oils)	31.01.2019	17.86	4.51	0

## 2. Tamil Nadu:

Sl. No.	Name of the applicant	Location of the project / District	Sector	Date of Approval	Total Project Cost	Approved grants-in-aid	Released grants-in- aid
1.	M/s Neo Foods Pvt. Ltd	Devaganpalli, Denkanikotta Taluk,	F&V Processing	19.02.2018	36.05	5.00	0
2.	M/s VR Food Enterprises LLP	Varadharajapuram Village Nazarathpet, Poonamallee	Consumer Products	19.02.2018	21.49	5.00	0
3.	M/s Sivasakthi Hatcheries and Farms	West Komaralingam Village, Ruthrapalayam, Madathukulam Taluk	Meat & Poultry Processing	19.02.2018	20.07	5.00	0
4.	M/s SNP Dairy Milk	Survey No. 334/11, Ayyankottai Village, Vadipatti (Tk)	Milk Processing	19.02.2018	15.08	4.18	0
5.	M/s SKM Egg Products Export (India) Ltd	Punjaikilambadi, Erode Dist.	Meat & Poultry Processing	19.02.2018	19.99	5.00	2.50
6.	M/s Sahuwala Flour Mills	SIPCOT Industrial Growth Centre, Perundurai, Erode	Grain Milling	19.02.2018	27.58	5.00	2.50
7.	M/s Niswin Foods Private Limited	Chinnakuyili Road Kallapalayam Vill., Sulur Taluk	Grain Milling	19.02.2018	20.12	5.00	2.50
8.	M/s Sri Foods	Chinthamani Village	Consumer Products	19.02.2018	10.46	2.64	1.32
9.	M/s JMJ Seafoods Pvt Ltd	Kulasekarapuram, Mylaudy Village	Fish & Marine Processing	19.02.2018	17.46	4.43	0

10.	M/s Jaycee Organics LLP	Udayampuli village, Alangulam TK,	F&V Processing	19.02.2018	8.97	2.24	0
11.	M/s Lemooria Foods Private Limited	Shed No. 193 B, Ambattur Industrial Estate, Pattravakkam Village, Ambattur Taluk	F&V Processing	19.02.2018	8.75	2.77	0
12.	M/s Century Flour Mills Limited	Tank Bund Road, Perambur Barracks, Ottery	Grain Milling	19.02.2018	10	2.60	1.30
13.	M/s Regin Exports	Kunnathoor village	F&V Processing	19.02.2018	6.62	1.68	0
14.	M/s Pressana Flour Mills Private Ltd. (Unit – II)	Kittampalayam Village	Grain Milling	19.02.2018	20.24	4.88	2.44
15.	M/s Samson CNO Industries	Sivanmalai village	Grain Milling	19.02.2018	9.58	3.16	1.58
16.	M/s Great Destiny foods and Drinks (P) Ltd	Athipattu Pulicat Road, Kalanji Vill. Tiruvallur	Consumer Products	19.02.2018	11.46	3.59	1.80
17.	M/s Hangrow Foods India Pvt. Ltd.	District Erode	Consumer Products	19.02.2018	5.17	1.00	0

## 3. Karnataka:

Sl. No.	Name of the applicant	Location of the project / District	Sector	Date of Approval	Total Project Cost	Approved grants-in-aid	Released grants-in- aid
1.	M/s. Hain Future Natural Products Pvt Ltd	M/s Integrated Mega Food Park, Tumkur	F&V Processing	19.02.2018	36.76	5.00	0
2.	M/s Petunt Food Processors Pvt Ltd	M/s Integrated Mega Food Park, Tumkur	Consumer Products	19.02.2018	20.85	5.00	0
3.	M/s Delect Spices and Herbs Pvt Ltd	M/s Integrated Mega Food Park, Tumkur	Consumer Products	19.02.2018	29.15	5.00	0
4.	M/s Banashankari Chemicals Pvt Ltd	M/s Favorich Mega Food Park, Mandya	F&V Processing	19.02.2018	14.99	4.97	0
5.	M/s Ella Foods	M/s Innova Agri Bio Park, Malur, Kolar	Consumer Products	13.04.2018	16.72	4.06	0
6.	M/s Ramkrishna Industries	Navanagar Agrotech Park, Industrial Area, Gaddanakeri Hobli Kaladgi Taluk	Grain Milling	14.09.2018	6.76	1.95	0
7.	M/s Sankraman Organic Foods Pvt Ltd	M/s Favorich Infra Pvt Ltd, Bannenahalli, Bookanakere Hobli, K.R. Pet Taluk	Consumer Products	26.09.2018	7.84	1.64	0
8.	M/s R G Kasat Industries Pvt. Ltd	Agro Tech. Park Industrial Area, Navanagar	Consumer Products	22.10.2018	9.06	2.55	0